

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

7. C.P. 3570/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.11.2019**

NAME OF THE PARTIES: Ritika Ashish Thakur
v/s.

VTA Engineering Services Pvt Ltd

SECTION 241 OF COMPANIES ACT, 2013

ORDER

At request, list this matter on 06.01.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)